212	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
19.	Srikakulam	17063	24257	9505
20.	Krishna	8619	27105	35931
21.	Visakhapatnam	9387	21321	5381
22.	Godavari	12231	35894	2565

## PMGSY proposal from Assam

1067. SHRIMATI NAZNIN FARUQUE: Will the Minister of RURAL DEVEL-OPMENT be pleased to state:

- (a) whether implementation of all phases of works under the Pradhan Mantri Gram Sadak Yojana (PMGSY) have been completed in Assam;
  - (b) if not, by when the same will be completed;
- (c) whether any proposal relating to the Yojana has been received from the State Government which is pending with the Central Government; and
  - (d) if so, the details thereof, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Ministry has sanctioned Project proposals for 4,645 road works measuring 15,909 km. length (including upgradation) to provide connectivity to 8,647 habitations upto Phase-VIII (including ADB) upto March, 2012. Against it the State has reported completion of 2,863 road works measuring 12,573 km. length and connectivity to 6,733 habitations under the programme till June, 2012. Rural road is a State subject and Pradhan Mantra Gram Sadak Yojana (PMGSY) is an one-time special intervention by Central Government for creation of rural infrastructure by way of construction of roads in rural area of the country which is executed by the States. The execution and progress of road works under the programme depends upon institutional and contracting capacity in the State, availability of land, availability of working season etc.

(c) and (d) No, Sir. As on date, no proposal of projects of the State of Assam under the Programme is pending with the Ministry for sanction.

## Meetings of State Monitoring and Vigilance Committee

1068. SHRI MANI SHANKAR AIYAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of meetings of the State Monitoring and Vigilance Committee set upto supervise the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), State-wise;

- whether the State Vigilance and Monitoring Committee of Tamil Nadu has been meeting regularly and if not the reasons therefor; and
- the date of next scheduled meeting of the Tamil Nadu State Monitoring Vigilance Committee for MGNREGS?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Number of meetings of the State Level Vigilance and Monitoring Committees (VMCs) set up to supervise, exercise vigilance and monitor the implementation of programmes of the Ministry, including the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), as reported by States till date, for the last two years and the current year, State-wise, is given in Statement (See below).

- The State Government has informed that the meeting of the State level VMC has not been conducted after the last State Assembly Election and Local Body Elections. The State level VMC has not been reconstituted after these Elections.
- The State Government has informed that the meeting is scheduled to be conducted shortly.

Statement Number of Meetings of State Level Vigilance and Monitoring Committees

Sl.	Name of State/UT	Number of meetings reported			
No		2010-11	2011-12	2012-13 (as on 14.8.12)	
1	2	3	4	5	
1.	Andhra Pradesh	1	1	-	
2.	Arunachal Pradesh	1	-	-	
3.	Assam	2	-	-	
4.	Bihar	-	1	-	
5.	Chhattisgarh	1	2	-	
6.	Goa	-	-	-	
7.	Gujarat	-	2	-	
8.	Haryana	1	1	-	
9.	Himachal Pradesh	-	1	-	

214	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
10.	Jammu and Kashmir	1	-	-
11.	Jharkhand	-	2	-
12.	Karnataka	3	2	-
13.	Kerala	1	-	1
14.	Madhya Pradesh	1	1	-
15.	Maharashtra	2	2	-
16.	Manipur	-	1	-
17.	Meghalaya	2	1	-
18.	Mizoram	1	1	1
19.	Nagaland	1	-	-
20.	Odisha	1	-	-
21.	Punjab	-	-	-
22.	Rajasthan	2	-	-
23.	Sikkim	2	2	1
24.	Tamil Nadu	2	-	-
25.	Tripura	2	2	-
26.	Uttarakhand	1	1	-
27.	Uttar Pradesh	2	-	-
28.	West Bengal	3	4	1
29.	Andaman and Nicobar Isla	nds 1	2	-
30.	Daman and Diu	1	-	-
31.	Dadra and Nagar Haveli	-	-	-
32.	Lakshadweep	-		

## Construction of rural roads in Naxal hit areas

1069. SHRIMATI RENUKA CHOWDHURY: DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of RURAL DEVELOPMENT be pleased to state: